

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).5023/2008

MUNISH GUPTA

Petitioner(s)

VERSUS

HARJIT KAUR & ANR.

Respondent(s)

(With prayer for interim relief and office report)

Date: 27/01/2011 This Petition was called on for hearing today.

For Petitioner(s) Mr. Prakash Kumar,Adv.
Mr. Amit Pawan,Adv.

For Respondent(s) Mr. Ujjal Singh,Adv.
Mr. R.C. Kaushik,Adv.

UPON hearing counsel the Court made the following
O R D E R

It is submitted by the Ld. counsel for respondent No.2
that Power of Attorney filed by him is in Hindi. Office
to verify and report.

List the matter on 4.2.2011.

(SUNIL THOMAS)
Registrar